

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 140
ANSWERED ON 19.7.2021

RENTING OF MONUMENTS

140 SHRI BHOLANATH
(B.P.SAROJ):

Will the Minister of Culture Be pleased to state:

- (a) whether the Government is renting out our old heritage structures & monuments for the photography & film shooting purposes;
- (b) if so, the details thereof and the details of the rules framed up for this purpose;
- (c) the list of the sites State/UT-wise which the Government is considering for renting out including Uttar Pradesh; and
- (d) whether the use of drones especially at night in these archaeological sites is permitted for films photography and if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND
DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G.KISHAN REDDY)

- (a) Permission for photography and filming are granted in protected monuments as per the provision of the Ancient Monuments and Archaeological Sites and
- (b) Remains Rules, 1959.
However, no monuments is rented out in this regard.
- (c) Question dose not arise.
- (d) Photography or filming is permitted only during the opening hours of the monument.
